GOVERNMENT OF INDIA MINISTRY OF MINES

RAJYA SABHA UNSTARRED QUESTION NO. 911

ANSWERED ON 25.07.2022

DISTRICT MINERAL FOUNDATION

911# DR. KIRODI LAL MEENA:

Will the Minister of Mines be pleased to state:

- (a) whether Government is aware of the fact that the State Government of Rajasthan has setup a District Mineral Foundation (DMF) in all the districts in the State;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the role of Members of Parliament (Lok Sabha and Rajya Sabha) in DMFs; and
- (e) the details of works undertaken so far towards Welfare of affected people in Rajasthan, specially in Eastern Rajasthan, under the Pradhan Mantri Khanij Kshetra Kalyan Yojana, during the last three years?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a) to (c): Yes, Sir. As per the information received from State Government of Rajasthan, the Rajasthan District Mineral Foundation Trust Rules 2016 for establishment of District Mineral Foundation (DMF) Trust was notified on 31 May 2016 by the State Government and DMF Trust has been constituted in all the districts of the State through a notification dated 9 June 2016.
- (d): The Mines and Minerals (Development and Regulation) Amendment Act, 2021 which came into effect on 28.03.2021 empowers the Central Government to issue directions to the State Governments with respect to composition and functions of DMF. Accordingly, Central Government has issued order on 23.04.2021 to all the States to include MPs, MLAs and MLCs in the Governing Council of DMF in the larger public interest.
- (e): As per the information received from State Government, over the last three years (2019-20, 2020-21 and 2021-22), Rs. 67.36 Crores has been collected under DMF in Eastern Rajasthan (Bharatpur, Karauli, Dholpur and Sawai Madhopur). Details of works undertaken is enclosed as Annexure-I.

Annexure-I referred to in reply to part (e) of Unstarred Question No-911

Details of Works undertaken in Eastern Rajasthan under PMKKKY (Bharatpur, Karauli, Dholpur and Sawai Madhopur) (2019-20, 2020-21 and 2021-22)

S.No.	Nature of Projects	Number of Projects	Amount Sanctioned (in Cr.)	Amount Spent (in Cr)
1	Construction of new classroom, construction of boundary wall, drinking water facility at school, construction of toilets	105	1.34	0.52
2	Construction of new roads in mining areas	1	0.51	0.00
	Purchase of medical equipments, empowerment of sub-health centers	38	7.91	2.15
4	New drinking water schemes	19	1.15	0.00
5	Plantation work in mining areas	4	0.60	0.15
6	Silicosis financial support and others	1589	42.02	41.33
Total		1756	53.53	44.15
